GOVERNMENT OF INDIA MINISTRY OFWATER RESOURCES RAJYA SABHA

QUESTION NO18.11.2010

ANSWERED ON

STATE WATER PROJECTS AS NATIONAL PROJECTS.

1061 SHRI N.K. SINGH

Will the Minister of COALCOALCOALCOALWATER RESOURCES be pleased to state :-

- (a) whether several State Governments have urged the Centre to declare some water projects as National projects;
- (b) if so, the details thereof;
- (c) whether Government has taken any action on the requests of the State Governments and the time-frame in which these proposals are likely to be cleared; and
- (d) whether in the light of the increase in water demand in the next few years, Government proposes to formulate a National Water Policy?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES

(SHRI VINCENT H. PALA)

- (a). Yes Sir,
- (b) & (c). The details of the proposals received and action taken by the Union Government thereon are given below. The time-frame for clearance of the project cannot be given due to various constraints such as funds constraints, information/clarifications required from the State Governments while examination of the proposals is carried out at various stages;

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- No. Name of the project Name of the State Action taken by Union Government/required to be taken by the State Government
- 1 Kanher Irrigation Project Uttar Pradesh Project is not eligible for inclusion a its ultimate irrigation potential is less than two lakh hectares.

2 Baghain Dam Uttar Pradesh Project is not eligible for inclusion as its ultimate

- irrigation potential is less than two lakh hectares.

 Rangagar Canal Uttar Pradesh The State Government is to obtain revised
- 3 Bansagar Canal Uttar Pradesh The State Government is to obtain revised investment clearance to revised estimated cost of the project
- 4 Saryu Nehar Uttar Pradesh Due to fund constraints in the XI Plan, consideration of project was deferred in the 3rd meeting of the High Powered Steering Committee held on 2.6.2010

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- No. Name of the project Name of the State Action taken by Union Government/required to be taken by the State Government
- 5 Restoring capacity of Sharda Sahayak canal Uttar Pradesh Due to fund constraint in the XI Plan, consideration of project was deferred in the 3rd meeting of the High Powered Steering Committee held on 2.6.2010
- 6 Rajghat canal Phase II Uttar Pradesh The State Government is to obtain investment clearance to latest estimated cost of the Phase II of the project.
- 7 Rengali Orissa The State Government is to obtain revised investment clearance to latest estimated cost of the project.
- 8 Polavaram Andhra Pradesh The project is to be cleared by the Expenditure Finance Committee/Project Investment Board before it is put up to Union Cabinet for consideration.
- 9 J.Chokkarao Lift Irrigation Scheme Andhra Pradesh The State Government is to obtain investment clearance from the Planning Commission to latest estimated cost.
- 10 Bargi Diversion Project Madhya Pradesh The project is to be cleared by the Expenditure Finance Committee/Project Investment Board before it is put up to

Union Cabinet for consideration.

11 Subernrekha project Orissa, Jharkhand, West Bengal The State Government is to obtain investment clearance from the Planning Commission to latest estimated cost.

(d). The National Water Policy 2002 (NWP) addresses the important issues related to water resources. However, it has been mentioned in NWP that it may be revised periodically as and when need arises. Further, the National Action Plan on Climate Change (NAPCC) envisages that "the National Water Policy would be revisited in consultation with States to ensure basin level management strategies to deal with variability in rainfall and river flows due to climate change". Steps are underway to revise NWP 2002.